

### Earnings of Indian Motion Pictures Export Corporation

1534. SHRI R. N. BARMAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the earnings of Indian Motion Pictures Export Corporation have been falling steadily from 10.5 per cent in 1971-72 to 1 per cent in 1975-76;

(b) if so, the factors responsible for this; and

(c) the steps being taken to improve the situation?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA). (a) The earnings of the Indian Motion Pictures Export Corporation have been falling from 10.5 per cent in 1971-72 to 2.61 per cent in 1975-76

(b) The affairs of the Corporation do not seem to have been managed wisely during this period. However, some factors contributed to the working losses. During 1972-73, the State Trading Corporation withdrew from the IMPEC the business of canalisation of imported raw stock. During the period in question, the IMPFC made large investments on outright purchase of some films which did not prove profitable. The IMPEC was also not able to diversify its export activities

(c) From 1974-75 onwards, different steps have been taken by the management of the IMPEC to develop the activities. Agreements have been made already with Afghanistan, Burma, Iraq and Maldives for exclusive supply of films. Agreements have also been made with Oman and Libya. Efforts are being made to finalise agreements for export of films with several other countries. As canalising agency for export, the IMPEC, as the sub-agent of Film

Finance Corporation, is now entitled to 2 per cent out of total of 2 half per cent of commission.

### Central allocation for Welfare of Scheduled Castes and Scheduled Tribes

1535. SHRI R. N. BARMAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the Central allocation to different States during the last three years for the welfare schemes for Scheduled Castes and Scheduled tribes;

(b) the yearly utilisation of these funds and reasons for non-utilisation; and

(c) whether schemes have been formulated to provide employment to these people during off season period and if so, the particulars thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN). (a) The information is given in the Statement laid on the Table of the House [Placed in Library. See No LT-11221/76].

(b) The total estimated expenditure is more than initial allocation

(c) No such scheme has been formulated under the Backward Classes Sector.

### Setting up of Joint power projects by Karnataka and Kerala

1536. SHRI D. B. CHANDRA GOWDA. Will the Minister of ENERGY be pleased to state:

(a) whether the Karnataka Government has approached the Union Government regarding the idea of setting up joint power projects with the Kerala State to improve the hydro-thermal balance of the region and provide security against monsoon failure; and

(b) if so, the reaction of Central Government thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF ENERGY (PROF. SIDDHESHWAR PRASAD): (a) No, Sir.

(b) Does not arise.

**Scholarships to Scheduled Caste and Scheduled Tribe Students**

1537 SHRI M. S. PURTY Will the Minister of HOME AFFAIRS be pleased to state:

(a) the amount being incurred annually by the Central Government as well as the States Governments on scholarships for the Scheduled Caste and Scheduled Tribe students at present; and

(b) whether Government propose to grant post-matric scholarships to the Scheduled Caste and Scheduled Tribe students of class XI and XII under 10+2 pattern and if so, the amount expected to be incurred on this scheme?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) There is a provision of Rs. 100 crores from the Central Government and Rs. 77 crores from the States Government funds for the award of post-matric Scholarships to Scheduled Caste and Scheduled Tribes students during the Fifth Five Year Plan. Out of the Central Sector Programme, Rs. 10.05 crores and Rs. 13.62 crores were released to the State Government/U.T. Administration during 1974-75 and 1975-76, respectively. A sum of Rs. 14 crores has been allocated to State Governments/U.T. Administration during 1976-77 under the Central Sector Programme. In addition to this, the State Government incur expenditure every year from their own funds at the level of the committed expenditure at the end of the Fourth Plan, which is Rs. 15.40 crores annually.

Under the State Sector Programme, the respective State Govts./U.T. Adms. administer various Educational Schemes, which include award of pre-matric stipends to eligible Scheduled Caste and Scheduled Tribe students studying in Classes I to X. The expenditure incurred on all educational schemes during 1974-75, 1975-76 and earmarked for 1976-77 under the State Sector Programme is as under:-

	(Rs. in lakhs)
1974-75	971.68
1975-76	1452.66
1976-77	1570.00

(b) It has been decided that from the academic year 1973-76, Scheduled Caste and Scheduled Tribe students studying in Class XI and XII under the 10+2 pattern of education, may be awarded post-matric scholarships under the scheme on the basis of public examination at the end of Class X of the new system of education, subject to the other conditions of eligibility prescribed under the rules of the scheme. An approximate expenditure of Rs. 21 crores is expected to be incurred for this purpose from 1975-76 till the end of the Fifth Five Year Plan.

**Shifting of Central Food Technological Research Institute, Nagpur to Mysore**

1538. SHRI VASANT SATHE: Will the Minister of PLANNING be pleased to state:

(a) whether there is a proposal to shift the Nagpur Station of Central Food Technological Research Institute to Mysore;